Written Answers

SHRI SANAT KUMAR MAN-DAL:

Will the Minister of SURFACE TRANS-PORT be pleased to state:

- (a) whether the recent anti-pollution drive against smoke-emitting vehicles by Delhi Traffic Police has reduced the pollution level in the city;
- (b) if so, the ratio of pollution caused by private vehicles and Government vehicles like DTC, MCD, NDMC etc;
- (c) whether Government have taken any action against erring DTC or MCD vehicles, if so, the number of cases booked;
- (d) the total number of vehicles checked so far and the number out of them found polluting; and
- (e) the steps taken to control vehicles pollution in Delhi and to create awareness among vehicle owners?

THE MINISTER OF SURFACE TRANS-PORT (SHRI K. P. UNNIKRISHNAN): (a) and (b). The Delhi Traffic Police undertook a drive to check pollution levels in automobiles to bringing a new awareness in the minds of the vehicle owning public to maintain their vehicles in conformity with prescribed emission level standards.

In the Union Territory of Delhi, checking was carried out mainly by the Directorate of Transport, Delhi Administration with the help of Delhi Traffic Police. The result of the drive cannot be quantified easily. A sample survey of diesel driven vehicles conducted during April-July 1990 by Directorate of Transport, Delhi Administration reveals that out of 834 private vehicles, 82.87% vehicles were polluting above the laid down standards. In the case of Government vehicles, out of 3336 number of vehicles checked, 51.4% vehicles

were found polluting above the prescribed standards.

- (c) The Directorate of Transport have intimated that during April-July. 1990 585 Government vehicles out of which 376 belong to DTC have been challaned.
- (d) The total number of vehicles checked by Directorate of Transport till 30.6.90 has been 516712. of these, 34% vehicles were found polluting beyond the emission limits prescribed under the Rules.
- (e) A vigorous advertising campaign has been launched by Delhi Admiistration through newspapers and motorists of Delhi have been advised to get their vehicles checked according to time schedule based on registration number series of vehicles. For this purpose, the Directorate of Transport, Delhi have authorised 57 private workshops and petrol pumps to function as pollution checking centres. These centres are providing tunning facilities in case of vehicles polluting beyond the prescribed standards. Delhi Traffic Pollice have also taken steps to organising free pollution checks during the crime prevention weeks observed at various police stations in Delhi and issuance of Press releases in this regard from time to time.

## Agricultural Loans Advanced to Farmers

1254. SHRI LATIF VIJOY SINGH: Will the Minister of AGRICULTURE be pleased to state:

- (a) the quantum of agricultural loans in 1989-90;
- (b) whether any break-up of its various components like utilisation for seed fertilizer and irrigation are available;
- (c) whether any valuation technique has been evolved to monitor the utilisation of

loan for the purpose for which it is sanctioned; and

(d) if so, the details thereof?

Written Answers

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):
(a) The targetted quantum of agricultural loans to be disbursed in 1989-90 is Rs. 13294 crores.

- (b) No, Sir,
- (c) and (d). So far as agricultural investment loan (term loan) is concerned, NA-BARD has developed a system of district monitoring study and also a post disbursement evaluation study. No evaluation technique has been evolved in the case of crop loan (short-term loans).

[Translation]

## Terrorists under Detention in Kashmir

1255. SHRI K. D. SULTANPURI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of terrorists arrested and detained in the State Jail in Jammu and Kashmir:
- (b) whether any of them have been released after being found innocent; and
  - (c) if so, the number thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (c). The State Government of J&K has advised that 1625 terrorists were apprehended during the period from 1st January to 31st July, 1990. 475 persons were released after preliminary verification.

## Drinking Water Problem in Villages of Madhya Pradesh

1256. SHRI SUKHENDRA SINGH: Will the Minister of AGRICULTURE be pleased to state:

- (a) the total number of villages in Madhya Pradesh facing the problem of drinking water and the number thereof in the Reeva-Satna division;
- (b) the amount spent to provide drinking water facilities during the Seventh Five Year Plan, State-wise; and
- (c) the provision made therefor during the current year?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOP-MENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): (a) There remain only 120 ('No Source' Problem villages as on 1st July, 1990. All other villages have been fully or partially covered. The number of 'No Source' problem villages in Rewa. Satna division is Nil.

(b) and (c). A Statement is enclosed.